## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

T.P. No. 41/NCLT/AHM/2017 (New) Madhya Pradesh High Court C.P. No. 32/2016 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>05.05.2017</u>

Name of the Company:

Jaideep Ispat and Alloys Pvt.Ltd.

Section of the Companies Act:

Section 391-394 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. SHRIPAL CAKDAWALA.

Partner-

Deloitte Hasking Jells.

2

## **ORDER**

Learned CA Mr. Shripal Lakdawala i/b Deloitte Haskins & Sell LLP, Chartered Accountants present for Petitioner.

Affidavit of Authorised Signatory filed.

Proof of Service of Publication filed.

Proof of Service on Statutory Authorities filed.

Petitioner wants to file reply on the representation of the Income Tax Authorities.

List the Matter on 22.05.2017

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 5th day of May, 2017.